

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 23584/2020

(Arising out of impugned final judgment and order dated 02-12-2019 in WPS No. 1690/2018 passed by the High Court Of Chhatisgarh At Bilaspur)

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

O. P. SINGH & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.114599/2020-CONDONATION OF DELAY IN FILING and IA No.114601/2020-EXEMPTION FROM FILING O.T.)

Date : 10-10-2022 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s) Ms. Madhavi Goradia Divan, ASG
Mr. Nachiketa Joshi, Adv.
Mr. Merusagar Samantaray, Adv.
Ms. Nidhi Khanna, Adv.
Mr. Amrish Kumar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice on the application for condonation of delay as well as on the special leave petition.

Tag with C.A. No.629/2022.

(JAGDISH KUMAR)
COURT MASTER (SH)

(RENU KAPOOR)
ASSISTANT REGISTRAR